## NATIONAL COMPANY LAW TRIBUNAL DIVISION BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

**PETITION NUMBER** 

: TCP/143/ (IB)/2017

NAME OF THE PETITIONER(S)

: SREE ARTHANARI DYE CHEM PVT LTD

NAME OF THE RESPONDENT(S)

: SRINIDHI FABRIC PVT LTD

**UNDER SECTION** 

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

**DESIGNATION** 

**SIGNATURE** 

REPRESENTATION BY WHOM

Guapagn apmas, D.A. J

PUTTONER

COUNSEL

## ORDER

Counsel for Petitioner present and submitted that he served the private notice to the Respondent but the same has been returned with the endorsement 'left'. Counsel for Respondent is directed to cause paper publication to cause service on the Respondent one in English and the other in vernacular having wide circulation in the area where office of the Corporate Debtor is located. He is also directed to make compliance with the provision of section 9(3)(b)and(c) of I&B Code, 2016 within one week. Put up on 24/07/2017 at 10.30 A.M.

S-vipayaraghavan)
MEMBER (TECHNICAL)

ghk

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)